## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/540/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAKSHMI VILAS BANK

NAME OF THE RESPONDENT(S)

: ORCHID PHARMA LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1: TKBHASKAR VIKRAM PJAIN SHWETHA. VASUDEVAN

SHRUTI KRISHNAN

Counsel for The Respondent

Alstoney

2. A.G. SATHIANDRAYONA

For Pathloner

## <u>ORDER</u>

Counsels for both the parties are present. Heard arguments of the Counsel for Petitioner. At request, time is extended for reply of the Counsel for Respondent. Put up on 11.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

ghk